

Statement

Sl. No.	Name of Issue	Date of Issue
1.	Lala Lajpatraibirth centenary	28th January 1965.
2.	XX Congress-International Chamber of Commerce.	February 1965.
3.	Jamsetji N. Tata- (125th year).	March 1965.
4.	National Maritime Day	5th April 1965.
5.	Abraham Lincoln (100th birth anniversary).	15th April 1965.
6.	International Telecommunications Union-(ITU)—Centenary.	May 1965.
7.	International Co-operation Year-ICY	Date to be announced later.
8.	Vidyapati-Poet of Mithila	Date to be announced later.

Alleged Firing by Indian Army

1338. { Shri D. C. Sharma;
Shri Vishwa Nath Pandey;
Shri N. R. Laskar:

Will the Minister of Defence be pleased to state:

(a) whether the Pakistan Government have charged the Indian Army with opening fire on civilians on the Pakistan side of Kashmir at Ferozbun village and reported one civilian killed without giving a specific date and has complained to the United Nations military observers group for India and Pakistan about the violation of Kashmir cease-fire line; and

(b) if so, the facts of the case and action taken in the matter?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) Pakistan lodged a cease-fire violation

complaint with UN Military Observers that on 3rd June 1964, Indian troops fired one burst of LMG and four single shorts at a place about 1000 yards west of Ferozbun. In the complaint there was no mention of one civilian having been killed.

(b) There was no such incident and, therefore, the question of anyone having been killed does not arise. The Chief Military Observer has dismissed the Pakistan complaint.

Hotel and Restaurant Workers

1339. Shri Yashpal Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether the persons engaged in hotels, dhabas and restaurants in Delhi are not allowed weekly holidays under the Delhi Shops and Establishment Act, 1954; and

(b) if so, whether it is proposed to amend the Act to do away with this provision?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Such persons are allowed weekly holiday; exemption has, however been granted in the case of hotels which employ only one cook and one sweeper.

(b) Does not arise.

Influx of Refugees from East Pakistan

1340. Dr. L. M. Singhavi: Will the Minister of External Affairs be pleased to refer to the reply given to Unstarred Question No. 190-C on the 1st June, 1964 and state:

(a) whether Government have taken any decision regarding the team to be deputed by the International Commission Jurists to study the causes of influx of refugees from East Pakistan to India; and

(b) if so, the nature thereof?